COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 06 of 2017 & IA No. 14 of 2017

Dated: 3rd May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Punjab State Power Corporation Ltd.

...Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for Appellant(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri Mr. Sandeep Rajpurohit

Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1

Mr. Aditya Grover for R.2

Mr. Praveen Kumar for R.3

<u>ORDER</u>

List the matter on <u>09.08.2017</u>. In the meantime, pleadings be completed.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt